

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No. 4 – IA/575(AHM)2024  
CP(IB)/58(AHM)2023

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

IDBI Bank Limited

Vs.

Kamlesh Nemichand Gupta

.....Applicant

.....Respondent

**Order delivered on 16/04/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Sunil Kumar, Advocate

For the Respondent :

**ORDER**

**IA/575(AHM)2024**

The connected matters are coming up for hearing on 03.05.2024, as informed by the Counsel for the applicant.

Let this matters be adjourned on the same date.

Re-list on 03.05.2024.

-Sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**